GOVERNMENT OF INDIA MINISTRY OF POWER

LOK SABHA UNSTARRED QUESTION NO.2166 TO BE ANSWERED ON 10.03.2016

ULTRA MEGA POWER PROJECTS

2166. SHRI KIRTI AZAD:

SHRI JAI PRAKASH NARAYAN YADAV:

SHRI GODSE HEMANT TUKARAM:

SHRI KAMALBHAN SINGH MARABI:

SHRI R. GOPALAKRISHNAN:

SHRI PRABHAKAR REDDY KOTHA:

SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:

Will the Minister of POWER

be pleased to state:

- (a) the details of the New/under construction/pending Ultra Mega Power Projects undertaken in the country along with their capacity of power generation including their current status and the steps taken/funds sanctioned to complete the under construction projects State/UT/Project-wise;
- (b) whether any Ultra Mega Power Projects are pending/suffering due to nonaccordance, delay in accordance of environmental clearance/land acquisition/funds/fuel, if so, the details thereof along with the steps taken by the Government to expedite the pending projects;
- (c) whether the Government has recently amended the auctioning policy for UMPPs, if so, the details thereof; and
- (d) the details of the coal blocks allocated to the UMPP in the country, State/UTs-wise/Project-wise?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY

(SHRI PIYUSH GOYAL)

(a) & (b): Four Ultra Mega Power Projects (UMPPs) namely Sasan in Madhya Pradesh, Mundra in Gujarat, Krishnapattnam in Andhra Pradesh and Tilaiya in Jharkhand have already been transferred to the developers. Out of the four awarded UMPPs, two UMPPs at Mundra and Sasan are in operation. The status of the awarded UMPPs is given at Annexure-I.

The power generation capacity of each of the existing and proposed UMPP is 4000 MW approximately. The fund for UMPP is arranged by the developer of the project who is selected through International Competitive Bidding Route as per the Standard Bidding Document issued by Ministry of Power (MoP).

12 more UMPPs are under different stages of development. Environmental clearance is obtained after firm allocation of coal blocks. The status of these UMPPs is given at Annexure-II.

- (c): MoP constituted an Expert Committee under the Chairmanship of Shri Pratyush Sinha, IAS (Retd) and ex-Central Vigilance Commission (CVC) to examine Standard/Model Bidding Documents applicable to UMPPs/Case-2. The Expert Committee has submitted its recommendation on the New Standard Bidding Documents for UMPP based on (i) allocated domestic coal blocks and (ii) imported coal.
- (d): The detail of the coal blocks allocated to the UMPPs is given at Annexure-III.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO. 2166 TO BE ANSWERED IN THE LOK SABHA ON 10.03.2016.

STATUS OF AWARDED ULTRA MEGA POWER PROJECTS (UMPP)

SI. No.	Name of UMPP	Location	Status
1	Sasan UMPP (6x660 MW)	Sasan in District Singrauli. Madhya Pradesh	Project awarded and transferred to M/s. Reliance Power Ltd. on 07.08.2007. Project is fully commissioned.
2	Mundra UMPP (5x800 MW)	Mundra in village Tundawand in District Kutch, Gujarat	Project awarded and transferred to M/s. Tata Power Ltd. on 24.04.2007. Project is fully commissioned.
3	Krishnapatnam UMPP (6x660 MW)	Krishnapatnam in District Nellore, Andhra Pradesh	The Project awarded and transferred to M/s. Reliance Power Ltd. on 29.01.2008. The developer has stopped work at site, citing new regulation of coal pricing in Indonesia. The procurers have issued termination notice. The matter is subjudice.
4	Tilaiya UMPP (6x660 MW)	Near Tilaiya village in Hazaribagh and Koderma Districts, Jharkhand	Project awarded and transferred to M/s Reliance Power Ltd on 07.08.2009. The developer (Jharkhand Integrated Power Ltd) has issued notice of termination of Power Purchase Agreement on 28.4.2015 citing non transfer of land to the developer by Jharkhand Government.

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STATUS OF OTHER IDENTIFIED ULTRA MEGA POWER PROJECTS (UMPP)

SI. No.	Name of UMPP	Location	Status			
	Odisha					
1	Bedabahal Odisha	Bedabahal in Sundergarh District.	Fresh bid would be issued after finalization of Standard Bidding Documents.			
2	1st additional UMPP in Orissa	Bijoypatna in Chandbali Tehsil of Bhadrak district for coastal location	Site identified.			
3	2 nd additional UMPP in Orissa	Narla & Kasinga sub division of kalahandi District for inland location	Site identified.			
		Chhattisgarh	1			
4	Chhattisgarh UMPP	Near Salka & Khameria villages in District Surguja.	Ministry of Coal vide letter dated 8.4.2015 has tentatively recommended coal blocks.			
		Tamil Nadu				
5	Cheyyur UMPP	Village Cheyyur, District Kancheepuram.	Fresh bid would be issued after finalization of Standard Bidding Documents			
6	2nd Tamil Nadu UMPP	Site Not finalized	CEA vide letter dated 22.01.15 requested TANGENDCO to identify an alternative site for setting up 2nd UMPP in Tamil Nadu.			
		Jharkhand				
7	Deoghar (2nd Jharkhand) UMPP	Husainabad, Deoghar Distt	Operating Special Purpose Vehicle (SPV) namely Deoghar Mega Power Ltd and Infrastructure SPV namely Deoghar Infra Limited were incorporated on 26.4.2012 and 30.06.2015 respectively. Ministry of Power has requested Ministry of Coal on 24.02.2016 to identify an alternative suitable coal block, having Geological Report (GR) available.			

		Gujarat	
8	2nd UMPP in Gujarat	Karnataka	On 12.01.2016 a team of CEA & PFCCL officials visited site in Gir Somnath District identified by Govt of Gujarat to explore the possibilities for setting up of UMPP.
9	Karnataka	1	Cite visit veneral sent by OFA to O
ŋ	Karnataka	State Govt. has identified a suitable site in Niddodi village of Mangalore taluka Dakshina Kannada District.	Site visit report sent by CEA to Govt. of Karnataka for Niddodi village of Mangalore taluka Dakshina Kannada District highlighting issues with respect to the site and requested for quick resolution of the issues.
		Maharashtra	
10	Maharashtra		Location is yet to be finalized.
		Bihar	
11	Bihar	Kakwara in Banka Distt	Ministry of Coal has tentatively recommended Pirpainti/ Barahat coal blocks. Infrastructure Special Purpose Vehicle (SPV) namely Bihar Infrapower Limited and Operating SPV namely Bihar Mega Power Limited were incorporated on 30.06.2015 and 09.07.2015 respectively.
		Uttar Pradesh	T
12	UMPP in Uttar Pradesh	Site finalized.	In the meeting held on 21.7.2015 under the Chairmanship of Secretary (Power), Principal Secretary (Energy), Govt. of U.P mentioned that site at Etah has been finalized for UMPP at U.P.

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF UNSTARRED QUESTION NO. 2166 TO BE ANSWERED IN THE LOK SABHA ON 10.03.2016.

Detail of the coal blocks allocated to the UMPPs

SI. No	UMPP	Name of Coal Block	Status of Allocation	
1	Sasan UMPP	i) Moher	Allocated by MoC vide letter dated 13.09.06	
		ii) Moher-Amlori Extension		
		iii) Chhatrasal*	*MoC vide Gazette Notification No. 956 [S.O. No. 1230 (E)] dated 07.05.2015 has cancelled the allocation of the coal block.	
2	Orissa UMPP	i) Meenakshi	MoC vide letter dated 17.02.2016 had decided in-principle to allot the co-blocks under the provisions of MMD	
		ii) Meenakshi -B	Act.	
		iii) Dip side of Meenakshi		
3	Tilaiya UMPP, Jharkhand	i) Kerandari 'B' and 'C'	Allocated by MoC vide letter dated 20.07.07	
4	Surguja UMPP, Chhattisgarh	 BatatiKolga East, BatatiKolga NE-A, BatatiKolga NE-B, BatatiKolga NE-C, BatatiKolga Central, BatatiKolga West 	MoC vide letter dated 8.4.2015 has tentatively recommended these Coal Blocks.	
5	Bihar UMPP	Pirpainti/Barahat	MoC vide letter dated 17.02.2016 has decided in principal to allot the coal blocks.	
6	1 st Additional UMPP in Odisha	Bankhui	Allocated by MoC vide letter dated 21.06.2010	
7	2 nd Additional UMPP in Odisha	-	Dip Side of Ghogarpalli (360 MT) and Ghogarpalli (280 MT) coal blocks identified for the project	
8	Deoghar UMPP	Gomarpahari-Siulibana	Ministry of Power has requested Ministry of Coal on 24.02.2016 to identify an alternative suitable coal block, having Geological Report (GR) available.	
